

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
(IB)-12(PB)/2020

IN THE MATTER OF:

Dolphin Resources Pvt Ltd

...

Applicant/Petitioner

Vs

Mideast Integrate Steel Ltd.

...

Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 23.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Anubhav Mehrotra, Mr. Kedra Nath Tripathy, Advs.

For the Respondent : Ms. Udita Singh, Mr. Siddharth Chechani, Advs.

ORDER

For Order See CP. No. (IB)-3066(PB)/2019.

Sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

23.12.2020
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